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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 33/9/NCLT/AHM/2017


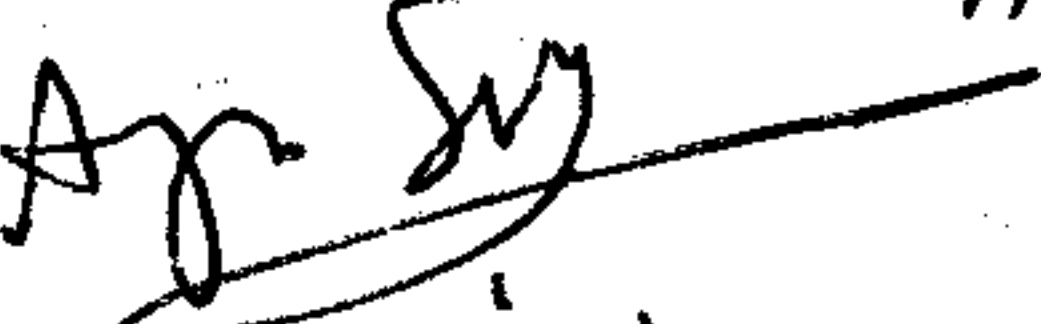
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017**

Name of the Company: Renish Petrochem FZE
V/s.
Ardor Global Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

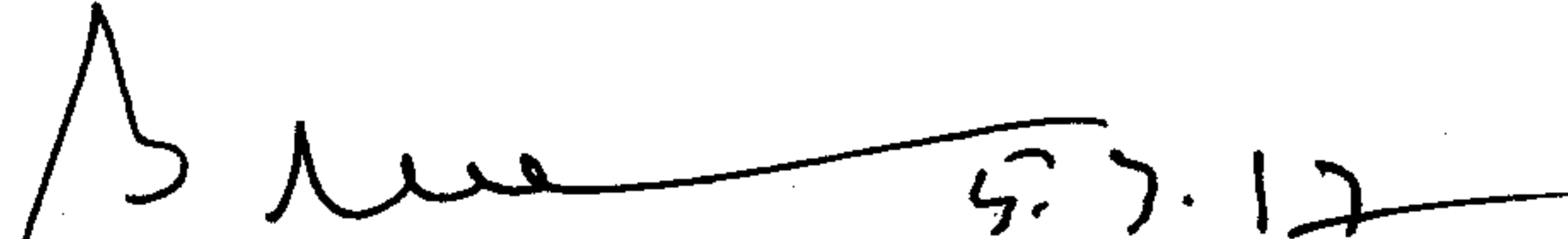
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN K PAHWA	Adv.	PETITIONER	
2.	ARJUN R. SMETH	ADV. & SOLICITOR	CORPORATE DEBTOR	FOR, NAVIN PAHWA 

ORDER

Learned Advocate Mr. Navin Pahwa present for Operational Creditor/ Petitioner.
Learned Advocate Mr. Arjun Sheth present for Respondent/ Corporate Debtor.

Learned Advocate Mr. Arun Sheth filed Vakalatnama for Corporate Debtor/
Respondent.

For hearing, list the matter on 11.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of July, 2017.